

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 68

Dated Guwahati, the 17th December, 2018

In the interest of office administration, the following directions have been passed with immediate effect, until further order(s).

- (i) All the Interlocutory Applications/Miscellaneous Cases, preferred against Disposed of Writ Petitions, either for the purposes of restoration or for order correction, shall, henceforth, be sent by the Filing Section to the Civil Rule (Disposal) Section for transmitting the same with the connected disposed of writ petitions to the Civil Rule (Pending) Section.
- (ii) All the Mention Memos, allowed by the Hon'ble Courts in respect of Interlocutory Applications/ Miscellaneous Cases, preferred against Disposed of Writ Petitions, either for the purpose of restoration or for order correction, shall, henceforth, be sent by the Court Masters to the Civil Rule (Disposal) Section for speedy transmission of the disposed of writ petitions, along with the connected Interlocutory Applications/ Misc. Cases, to the Civil /Rule (Pending) Section.

By Order,

S/d D.K. Das

REGISTRAR (JUDICIAL)

Memo No. HC. III - 07/2015 / 2254/G Dated 17th December, 2018

Copy to:

1. The Registrar (Vigilance/Judicial/Admn./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
3. The Joint Registrar (_____), Gauhati High Court, Guwahati.
4. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
5. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
6. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
7. Special Officer, Translation Wing, Gauhati High Court, Guwahati.
8. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
9. The P.S. to Hon'ble Mr. /Mrs. Justice, Gauhati High Court, Guwahati.
10. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
11. The A.O. (Judl.), _____ Section, Gauhati High Court, Guwahati.
12. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR (JUDICIAL)

DKS
17/12/18